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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/2910/2020

This the 24th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Riyaz Ahmad Parray and others.

.....**Applicants**

(Advocate:- Mr. M.A. Wani – not present.)

Versus

State of Jammu and Kashmir & others.

.....**Respondents**

(Advocate: Mr. Sudesh Magotra, DAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, none has appeared to join the conference today.

2. On the previous dates i.e. 23.03.2021, 22.04.2021 and 28.07.2021, nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...